

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-110-2020**

Gaurish Pereira

... Applicant

Versus

Anjali Anilkumar Prabhu
Walavalkar & Ors.

... Respondents

Shri A.D. Bhohe, Advocate for the Applicant.

Shri Sudin M.S. Usgaonkar, Senior Advocate with Ms. T. Kamat
Ghanekar, Advocate for the Respondents No.1 to 30.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 15th September 2020****P.C. :**

Ms. T. Kamat Ghanekar, the learned counsel, waives notice for respondents no.1 to 30.

2. Issue notice to the respondents no.31 to 33.

3. The interim protection, the Trial Court granted when it dismissed the interlocutory application, will continue here too till the next date of hearing.

4. Post the matter on 24.09.2020.

DAMA SESHADRI NAIDU, J.

NH